

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 1743 1988 CCP-144/90

S. P. Yadav

D. S. Chaudhary

APPLICANT(S)

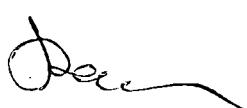
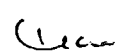


COUNSEL

VERSUS

U.O.I.

RESPONDENT(S)

COUNSEL

Date	Office Report	Orders
		<p>4.9.1990.</p> <p>The petitioner present in person and prays for adjournment as his counsel is not available. List on 11.9.1990.</p> <p> (J. P. Sharma) Member (J)</p> <p> (P. C. Jain) Member (A)</p> <p>11.9.1990.</p> <p>Present : Shri D. S. Choudhary, Counsel for the petitioner.</p> <p>We have heard the learned counsel for the petitioner on the maintainability of the CCP. He prays for permission to withdraw the same. CCP-144/90 is accordingly dismissed as withdrawn.</p> <p> (J. P. Sharma) Member (J)</p> <p> (P. C. Jain) Member (A)</p>